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MCRC-21372-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE MILIND RAMESH PHADKE

ON THE 8th OF AUGUST, 2025

MISC. CRIMINAL CASE No. 21372 of 2025

GAURAV SINGH TOMAR

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Ajay Pratap Singh - Advocate for the applicant.

Shri Samar Ghuraiya - Public Prosecutor for the State.
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ORDER

Learned counsel for the applicant seeks permission of this Court to withdraw the present application filed under Section 528 of the BNSS for quashing of FIR bearing Crime No.709 of 2024.

Prayer is accepted.

Accordingly, this present application is **dismissed as withdrawn.**

(MILIND RAMESH PHADKE)
JUDGE

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